

(1)

O.A. No.269/86

CORAM : (1) Hon'ble Mr. P.H. Trivedi (Vice Chairman)
(2) Hon'ble Mr. P.M. Joshi (Judicial Member)

Heard Mr. D.R. Bhatt learned advocate for the applicant.
He seeks permission to withdraw his application. His
request is granted. The matter ^{stands} is disposed off as
withdrawn, with no order as to cost.

1-8-86

(P.M. JOSHI)

J.M.

(P.H. TRIVEDI)

V.C.